

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 109(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY: Mr. Santosh Kumar Chaubey & Anr. V/s. M/s. Baseline Infradevelopers Pvt. Ltd. & Ors.

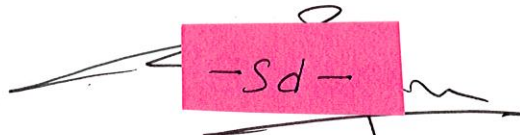
SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Ms. Ram Jana Roy Gawai, Advocate Ms. Vasudha Sen, Advocate Ms. Shrinita Ghosh, Advocate		
	For the Respondent (s)	: Dr. U. K. Chaudhary, Sr. Advocate for R1,2, 4-14 Ms. Manisha Chaudhary, Advocate for R1,2, 4-14 Mr. Himanshu Vij, Advocate for R1,2, 4-14 Mr. Zeehon Hashmi, Advocate for R-18		

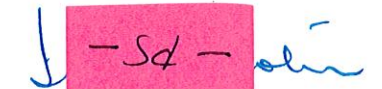
Order

Ld. Counsel for the petitioner submits that they have received the respondent's reply only yesterday. Being voluminous they were unable to go through it.

To come up for final arguments on 23rd October, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)